

The estimated number of total vacancies of regular Central Government Civilian employees (including Railways) as on 1.3.2011 is 5,81,591. In so far as Railways is concerned, notifications for filling up of about 2 lakh posts pertaining to safety, maintenance and operations have already been issued. The data in respect of CPSUs and Railway PSUs is not centrally maintained.

Mining scam in Jharkhand

3314. SHRI JAI PRAKASH NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Central Bureau of Investigation (CBI) is investigating ₹ 3400 crore mining scam in Jharkhand;
- (b) whether it is a fact that top executives of Tata Steel have been questioned by CBI for their involvement in the scam; and
- (c) if so, the details of the progress made so far in the investigation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) to (c) CBI is not investigating any case relating to Rs. 3400 crore mining scam in the State of Jharkhand, in which the executive of Tata Steel has been examined. However, CBI has investigated one case RC 7(S)/2010 AHD Ranchi relating to illegal mining of iron ore in Jharkhand. In this case, no official of Tata Steel has been examined. After completion of investigation in this case, chargesheets have been filed in the Court of Special Judicial Magistrate, Ranchi on 31.07.2012, 29.08.2012 and 13.02.2013, respectively.

Officers continuing on Central deputation

3315. SHRI JAGAT PRAKASH NADDA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 1924 given in the Rajya Sabha on 14 March, 2013 and state:

- (a) the names and posting of officers who are continuing on Central deputation beyond the tenure permitted under the rules and the reasons for such extension in each case; and
- (b) the details in respect of All India Serving Officers who are continuing beyond the normal deputation tenure on non Central Staffing Scheme posts as well?